Annexure-7

Name of the corporate debtor: ANS APARTMENTS PVT LTD.; Date of commencement of CIRP: 06/12/2019; List of creditors as on: 14.08.2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner Khand 5 Sector 22 NOIDA (UP)	State Government	25/01/2020	20,441,205	20,441,205	Claim Against Assessments of VAT & CST	NO	N/A	0	0	0	-	NIL
2	Greater NOIDA Industrial Development Authority	State Government	18/02/2020	1,278,460,062	1,278,460,062	Default of Premium, Additional Compensation & Time extention Penalities.	NO	N/A	0	0	0	-	Claimed as Secured Financial Creditor Covered Undered Annexure - 3 But Accepted as Unsecured Operational Creditor
Total				1,298,901,267	1,298,901,267							-	